

(11)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/17  
PETITION NUMBER :  
NAME OF THE PETITIONER(S) : PREM KUMAR  
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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Item no: 11 D. Kov'salya,  
for  
Mr. Adrian D. Rozario

Respondent  
2 to 26

D. Kov'salya  
16/11/2017.

② V. Selvaraj  
Advocate  
for D. PRADHU KURNATH ARUN KUMAR 1<sup>st</sup> Respondent  
3. R. VIDHYASHANKAR } Counsel for Petitioner  
R. ASHOK KUMAR }

D. Kov'salya  
16/11/17  
for Shree

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R26 present.  
Heard submissions of counsel for respondents. Time extended at request for filing  
case laws in support of their submissions. Time extended at request. Put up on  
30.11.2017 at 10.30 A.M.

sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)